NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1368/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

The Karad Urban Corporation Bank Ltd.

V/s.

Khandoba Prasanna Sakhar Karkhana Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

I Oday Kulkani C.A.

2 Suni) Lorawane Br Manger Forceone
A.S.

3 Shefahi Tanna CS & C.A James
4. Raghunath Sarangapan (on behalf of James
Khandoba Prasanca Sakhan kankhana Limited)

Appolication filed v/s 10 of I&bc

CP: 1410.

ORDER C.P. No. 1368/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- 2. One more Application C.P. No. 1410/2017 is filed by the Respondent.
- Both the Applications should be heard together. Adjourned to 02.11.2017.

Sd/-

Bhaskala Pantula Mohan Member (Judicial) 16.10.2017 Sd/-

M.K. Shrawat Member (Judicial)